

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE  
SITTINGS OF THE HOUSE**

(Fifteenth Lok Sabha)

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**SECOND REPORT**

(Presented on 20.08.2010)

The Chairman of the Committee on Absence of Members from the sittings of the House, having been authorized by the Committee to present the Report on their behalf, present this Second Report.

2. The Committee held a sitting on the 19<sup>th</sup> August, 2010.
3. The Committee considered applications for leave of absence from two members. The details of these applications and recommendations of the Committee are given in the Appendix.

**(DR. BALIRAM)**

Chairman,  
Committee on Absence of Members  
from the sittings of the House.

New Delhi:  
Dated the 19<sup>th</sup> August, 2010  
Shravana 28, 1932 (Saka)

**APPENDIX**  
(vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Date of Application	Reasons for Leave	Period for which leave of absence recommended by the Committee
1.	Shri Madhu Kora	13.07.2010	Detention in Jail	19.11.2009 to 21.12.2009=33 days & 22.02.2010 to 16.03.2010=23 days & 15.04.2010 to 07.05.2010=23 days  Total = 79 days \$
2.	Shri Ijyaraj Singh	12.08.2010	Self illness	26.07.2010 to 21.08.2010 = 27 days  Total = 27 days

\$ As the member had completed 60 days of absence on 18 April, 2010 and the application for leave of absence was received on 13 July, 2010, the Committee recommended that the entire period of his absence till 7 May, 2010 may be condoned.